

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.345
TO BE ANSWERED ON 13.12.2018

CLEARANCE TO KERALA MINISTERS FOR FOREIGN VISITS

345. SHRI ELAMARAM KAREEM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether the Ministry has denied clearance request sought by the State Government of Kerala for the State Ministers to visit foreign Countries for mobilising fund to rebuild flood affected State;
- (b) If so, the reasons therefor;
- (c) Whether Government is trying to block all means of financial assistance the State is getting for rebuilding it; and
- (d) Whether Government is ready to accept the mistake and would correct itself in future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR.) V.K. SINGH (RETD)]

(a) & (b) No, in the wake of the tragic Kerala floods, several countries expressed their sympathies and their willingness to assist in the relief and rehabilitation efforts. In response, Government expressed deep appreciation for such offers and conveyed that, in line with existing policy, it is committed to meeting requirements for relief and rehabilitation through domestic efforts. It was further conveyed that contributions to the Prime Minister's Relief Fund and the Chief Minister's Relief Fund from NRIs, PIOs and international entities such as foundations would, however, be welcome.

(c) No.

(d) Does not arise.
